NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/53/2017

NAME OF THE PETITIONER(S)

: MEDICI HOLDINGS LTD

NAME OF THE RESPONDENT(S)

: PHOTON INFOTECH PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1) Ranjana. G (Fow) Raj Thabach 2. K. Moorthy

ORDER

Counsel representing both the parties are present and prayed for time to make submissions in regard to the matter pending before the NCLAT. Time is extended at request. Put up on 18.01.2018.

-5dr S Vijayaraghavan Member (Technical) -sel r

K Anantha Padmanabha Swamy Member (Judicial)